

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

Shri A.Ramesh Babu,
Member (Human Resources),
e-Committee, Hon'ble Supreme Court of India,
New Delhi.

No: 1989-29 Rg

Dated: 24-4-2019

Subject:- **Advanced CIS training for Judicial Officers cum Master Trainers.**

Ref: **Your e-mail dated 20.04.2019.**

Sir,

With reference to the subject cited above, I am desired to inform your goodself that besides the officers nominated vide this office letter No. 1893/GS dated 24.04.2019, Shri Mir Wajahat, Munsiff (Additional Mobile Magistrate, Srinagar) has also been nominated to attend the subject programme scheduled to be held on 27th-28th of April, 2019 at Delhi Judicial Academy, New Delhi.

With regards,

Yours faithfully,

(Sanjay Dhar)
Registrar General
24/4/19

No: 1989-97 Rg Dated: 24-4-2019

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of her Lordship.
2. Director, Delhi Judicial Academy, New Delhi.
3. Registrar Vigilance, High Court of Jammu and Kashmir.
4. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar.
....for information
5. Director J&K State Judicial Academy, Jammu
6. Principal District and Sessions Judge, Srinagar.
7. Concerned Judicial Officer.
....for information and necessary compliance.
8. CPC e-Courts, High Court of J&K for uploading the same on the High Court website.

Registrar General
24/4/19